NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	realite of the Parties	
CP 187/16	TP 76/17	Hearing	433(e)/	M/s. / Mr. Vishwaroop Vs Dreamz Infra India	
			433(f)	Pvt. Ltd.	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE
ţ	G.NAVEENBABU 9538426199	Petitioner	Parrien

Counsel for petitioner is present. He again requested time to comply the objections raised by the Registry.

Time granted till 21.08.2017.

MEMBER (J)

MEMBER (T)